

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:252

ANSWERED ON:27.02.2007

QUOTA FOR TRIBAL, RURAL AND HILLY AREAS IN PMF

Deshmukh Shri Subhash Sureshchandra

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the quota allotted by the Government to the rural, tribal and hilly areas in the various States for recruitment in para-military forces, force-wise and State-wise;
- (b) whether the employment opportunities provided in the rural tribal and hilly areas of the country as per the quota fixed in this regard;
- (c) if so, the details thereof;
- (d) if not, the reasons therefor;
- (e) whether the Government has any proposal to run special recruitment drive for recruitment to the para military forces in such areas of the country; and
- (f) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL)

- (a): 60% of vacancies of Central Para Military Forces in constable (GD) rank are distributed among the States and UTs on the basis of population ratio. 20% of vacancies in the Border guarding forces are allotted to the border districts falling within their area of responsibility. The remaining 20% of vacancies in the border guarding forces and 40% in other CPMFs are allotted to the militancy and naxal affected districts as notified by the Government. Reservations & quotas are also provided to SC, ST & OBC candidates, ex-servicemen etc. as per the policy of the Government of India.
- (b) There is no quota fixed on this basis.
- (c) to (f): Do not arise.